

Shri U. M. Trivedi: How many railway employees were dismissed from the Western Railway for having approached the courts?

Shri Datar: I cannot answer this question, Sir.

Shri Punnoose: The circular discourages government employees from making representations to Members of Parliament. May I know whether, after the normal official channel is exhausted, they are allowed to do so?

Shri Datar: That is again a question which does not actually relate to going to courts of law. The question that the hon. Member has raised has been answered on the floor of the House already.

SMUGGLING

***1926. Shri Natawadkar:** Will the Minister of Finance be pleased to state:

(a) the total value of smuggled goods seized so far by the preventive check-posts on the borders of Portuguese settlements in India during 1953-54; and

(b) whether any smugglers were punished?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) The total value of smuggled goods seized at the check-posts on the borders of Portuguese Settlements in India is Rs. 5,43,590 approximately for the ten months ending January 1954.

(b) Yes, the total number of smugglers proceeded against during the year 1953-54 (upto January 1954) departmentally was 1,124 and in court of Law, 2.

Shri Natawadkar: May I know the names of some important articles smuggled and whether it is a fact that large quantities of foreign liquor were also smuggled into the neighbouring State of Bombay?

Shri B. R. Bhagat: The articles smuggled are gold, playing cards,

fountain pens, cloth, watches, cigarettes etc. Foreign liquor is also one of the articles.

श्री रघुनाथ सिंह : सोने की तादाद हम जान सकते हैं ?

श्री बी० आर० भगत : इस वक्त तो तादाद नहीं है। इसकी सूचना कई बार सदन में दी जा चुकी है। और अगर मेम्बर साहिब फिर अलग प्रश्न करें तो दी जा सकती है।

UPLIFT, OF TRIBALS IN MADHYA BHARAT

***1927. Shri Damar:** Will the Minister of States be pleased to state:

(a) the amount allotted by the Central Government for the uplift of the Scheduled Tribes and the ex-Criminal Tribes in Madhya Bharat for 1954-55; and

(b) the heads under which the sum allotted for 1953-54 was utilized by the Government of Madhya Bharat for the betterment of the Scheduled Tribes?

The Deputy Minister of Home Affairs (Shri Datar): (a) Rs. 10 lakhs for the welfare of Scheduled Tribes and Development of Scheduled areas and Rs. 1.5 lakhs for the welfare of ex-Criminal Tribes. The amounts allotted are, however, tentative and will be finalised on the receipt of detailed schemes from the State Government.

(b) 1. Productive Schemes.

2. Schemes for Educational Advancement.

3. Schemes for Public Health, Anti-Malaria Activities.

4. Schemes for Village Roads.

5. Other Schemes.

श्री डामर : केन्द्र से दी गई रकम से आदिवासियों की भलाई के लिये मध्य भारत सरकार ने ऐसे कौन कौन से कार्य किये हैं, जिन को केन्द्रीय सरकार प्रमाणित कर सकती है ?